

## **Bhagwati Devi Bais & 2 Ors Vs Prakriya Prabhari (Process In-Charge) & Anr**

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 19, 2024

**Hon'ble Judges:** A. P. Sahi, President Member; Bharatkumar Pandya, Member

**Bench:** Division Bench

**Advocate:** Anis Ur Rehman, Trivikram Nayak

**Final Decision:** Allowed

### **Judgement**